

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 54(ND)14

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017.**

**NAME OF THE COMPANY:** Sh. Dharendra Pratap Singh V/s. M/s. Dook Consulting Services Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

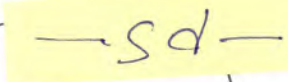
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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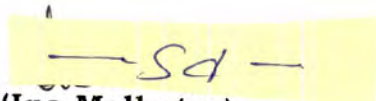
	For the Petitioner (s)	: Mr. Trilochan Prakash Ravi, Advocate		
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	For the Respondent (s)	: Mr. Ajay Brahma, Advocate Mr. Amartyo Biswas, Advocate		
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**Order**

Ld. Counsel for the respondent submits that they had filed an affidavit in terms of the previous order. The copy of the same is being supplied to the opposite counsel in court today. Re-notify this case on 10<sup>th</sup> November, 2017 for final arguments.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**